

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**27. IA 1345/2023 Interlocutory Application (IBC)(Liq.)/4/2024
IA 788/2024 In C.P. (IB)/4493(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: Girish Siriram Juneja Vs. Ayub Gaffar
Syed
IA 788/2024 Mr. Ayub Gaffar Syed
Vs. Mr. Girish Siriram Juneja
IN THE MATTER OF
State Bank of India
V/s
Aegis Medicines Pvt Ltd**

**Section: 7, 19(2) Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) Sec 60(5)
of Insolvency and Bankruptcy Code, 2016**

ORDER

CS, P.S Thakre appeared for the Applicant in IA No. 4/2024 and Respondent in IA No. 788/2024. Adv. Yahya Batatawala appeared for the Resolution Professional in IA No. 1345/2023. Adv. Saiee Nirgude a/w CA Ankit Pitti appeared for the Applicant in IA No. 788/2024 and Respondent in IA No. 1345/2023. At the request of the parties, list the matter on **06.06.2024** for hearing.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

05.04.2024
Sushil

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**